

made certain observations on them and requested the Government to consider the implementation of the Report.

The Government examined the various recommendations of the Committee and the observations of the UGC and decided to implement a Scheme of revision of pay scales of teachers in universities and colleges w.e.f. 1.1.1986. The Scheme was announced by the Government on 17th June, 1987.

The Scheme has been implemented in all the Central Universities and other institutions fully financed by the Central Government. Most of the State Governments have also availed of financial assistance from the Central Government to the extent of 80% of the additional expenditure involved in implementation of the Scheme. The financial assistance was provided subject to certain terms and conditions which were accepted by the concerned State Governments.

Testing Facilities for Drugs

*536. SHRI CHETAN P.S. CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether testing facilities for use of banned drugs by sports persons particularly athletes are available in the country;

(b) if so, the names of such places and the facilities available there;

(c) whether the Government propose to open more such testing Centres in the country; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) There is only one drug testing laboratory in the country which has been established by Sports Authority of India at Jawaharlal Nehru Stadium, New Delhi, in

the year 1990. The testing of Sports-persons and athletes of National and International level are carried out in this Laboratory for banned drugs belonging to the categories of Stimulants, Narcotics, Beta-blockers, Diuretics and Enabolic Steroids. The following major equipment have been installed in the Laboratory:

i) GC-MSD (Gas Chromatography Mass Spectrometry Detector)

ii) HPLC (High Pressure Liquid Chromatography)

iii) GCNPD (Gas Chromatography Nitrogen Phosphorus Detector).

(c) No, Sir.

(d) Does not arise.

Development of Acquaculture

*537. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been progress in acquaculture during recent years;

(b) if so, the details thereof during the last three years and the main factors contributing to the progress in this regard, Statewise;

(c) the amount of central assistance provided during that per State-wise;

(d) the amount of Central assistance given/proposed to be given for development of acquaculture during the Eighth Plan, State-wise; and

(e) the steps taken/proposed to be taken for the purpose in the country, particularly in Goa, during the Eighth Plan?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) An area of 1.29 lakh ha. has been brought under scientific fish/shrimp farming

though Fish Farmers' Development Agencies (FFDAs) and Brackishwater Fish Farmers' Development Agencies (BFDAs) in the country during the last three years. Some of the main factors contributing to the progress in development of aquaculture are relative availability of natural resources, fish seed supply, demand for fish which vary from State to State, besides technology transfer and export demand.

(c) Information is provided in the Statement.

(d) An amount of Rs.92.7 crores has been earmarked for development of aquaculture in country during the Eighth Plan period (1992-97).

(e) Under the schemes of development of aquaculture 375 Fish Farmers' Development Agencies and 34 brackishwater Fish Farmers' Development Agencies have been sanctioned in the country including Goa. Subsidy is provided for construction of new ponds, renovation/reclamation of ponds and tanks, inputs in the first year, running water fish culture, integrated fish farming, establishment of hatcheries for freshwater prawn and fin fish. Subsidy is also provided for development of shrimp farms, construction of shrimp seed hatcheries, etc., for development of shrimp farming in the country. Both these schemes have been sanctioned for Goa also.

STATEMENT

(Rs. in lakhs)

<i>State</i>	<i>Amount</i>
Andhra Pradesh	180.01
Arunachal Pradesh	10.00
Assam	33.00
Bihar	106.00
Goa	55.65

<i>State</i>	<i>Amount</i>
Gujarat	68.46
Haryana	80.85
Himachal Pradesh	4.00
Jammu & Kashmir	6.00
Karnataka	43.53
Kerala	109.14
Maharashtra	25.90
Manipur	17.19
Madhya Pradesh	167.31
Mizoram	7.00
Meghalaya	2.00
Nagaland	6.00
Orissa	328.25
Punjab	69.00
Rajasthan	27.00
Sikkim	3.00
Tamil Nadu	147.06
Tripura	24.00
Uttar Pradesh	414.00
West Bengal	559.45
Pondicherry	6.00

Effect of River Pollution on Fisheries

*538. SHRI GOPI NATH GAJAPATHI:
Will the Minister of AGRICULTURE be
pleased to state: